EXTRAORDINARY PUBLISHED BY AUTHORITY



No. 1227, CUTTACK, WEDNESDAY, JUNE 19, 2024, JAISTHA, 29, 1946

Notice

By virtue of an affidavit sworn before the **Notary Public Bhubaneswar** on Dated **29th May 2024**, I, **Mrs. Jharana Dansena**, Address **At-Itma (Jharmunda)**, **P.O.-Itma**, **P.S.-Bargaon**, **Dist.-Sundargarh**, **PIN-770016** have changed my name from "**Jharisa Dandsena**" to "**Jharana Dansena**". Henceforth, I shall be known as "**Jharana Dansena**" for all purposes.

Jharana Dansena

Processed and Published by the Directorate of Printing, Stationery and Publication, Odisha, Cuttack-10

Name: Director

Designation: PRTG, STY and PUBN

Date: 6/21/2024 11:10:57 AM